

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The criteria fixed for sending Government doctors is that (a) the candidate should not have less than five years experience; (b) candidate should be below 50 years of age; (c) the candidate should not have availed the fellowship during the last five years. Due consideration is also given to ensure adequate representation to SC/ST and women applicants.

(c) WHO Fellowships are awarded on a Biennium basis. The number of officers sent on WHO Fellowships abroad during the last 2 biennia viz. 1994-95 and 1996-97 is as under:

Period	Number
1994-95	334
1996-97	318

The expenditure on fellowship is met from the WHO country Budget. Hence there is no outgo from the Government budget on this account.

(d) and (e) A WHO Fellow is required to submit a Termination of Study Report to WHO within a period of two months of the completion of studies. An evaluation of WHO Fellowship programme conducted by NIHFV for Biennia 1990-91, 1992-93 and 1994-95 showed that in most cases the Fellowships had been useful and implementation of knowledge and skills gained had improved the quality of services in the relevant areas.

Fertilizers and Chemicals Travancore

2657. PROF. P. J. KURIEN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Fertilizers and Chemicals Travancore Ltd. (FACT) Udyogmandal, Ernakulam, Kerala has submitted any proposal for its revival to overcome its present crisis;

(b) if so, the details thereof; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) Fertilizers and Chemicals Travancore Limited (FACT) has submitted a proposal seeking inter-alia interest relief for a period of three to four years on Government loans with moratorium for one year for the Ammonia Replace-

ment Project. Besides, they have asked for re-scheduling of repayment of the principal. No decision has been made on the request of FACT so far.

Separately, a request for enhancing the basic custom duty on caprolactum was also made. This has not been found to be tenable.

[Translation]

Hindustan Vegetable Oil Corporation Ltd.

2658. SHRI RIZWAN ZAHEER KHAN : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Hindustan Vegetable Oil Corporation Limited has awarded packaging work to a licence holder company on a commission basis;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken by the Government against the officials involved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) HVOC undertakes packing of palmolein in Delhi on behalf of the Delhi Government for distribution through PDS. Due to recent edible oil shortage in Delhi, in order to increase supply in consumer packs, at the instance of Delhi Government, HVOC entered into an agreement with a private packager to get imported palmolein packed in consumer packs on job work basis.

(c) Since the arrangement was made in pursuance of a decision taken by Delhi Government on whose behalf the oil is being packed, the question of taking action against any official for ipso facto entering into such an agreement does not arise.

[English]

Quality of Diesel

2659. SHRI K. PARY MOHAN :

SHRI M. RAJIAH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the diesel manufactured by the public sector oil refineries is much impure than manufactured by oil refineries in other countries; and